

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 247 of 2019

IN THE MATTER OF:

Pramerica ASPF-II, Cyprus Holding Ltd. ...Appellant

Vs.

M/s. Metrocorp Infrastructure Ltd. & Ors. ...Respondents

Company Appeal (AT) No. 248 of 2019

IN THE MATTER OF:

Pramerica ASPF-II, Cyprus Holding Ltd. ...Appellant

Vs.

M/s. Metrocorp Infrastructure Ltd. & Ors. ...Respondents

**Present: For Appellant: - Mr. Aditya Kumar and Ms. Arunima
Bhattacharjee, Advocates.**

O R D E R

19.03.2020— Let these two appeals be listed 'for admission (after notice)' on 20th April, 2020 within first five cases.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Shreesha Merla]
Member(Technical)

Ar/G